



APPELLATE TRIBUNAL FOR ELECTRICITY
Core 4, 7th Floor, SCOPE Building, Lodhi Road, New Delhi - 110003
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Dated: 24.05.2022

NOTIFICATION

Sub: Reopening of Court in Physical mode from 01.07.2022 Onwards-Reg.

The Virtual mode of hearing was extended upto 30.03.2022 vide notification dated 25.02.2022 of this Tribunal. The same was further extended upto 30.04.2022 vide notification dated 31.03.2022. Subsequently, Virtual mode of hearing was again extended upto 31.05.2022 vide notification dated 30.04.2022.

As Hon'ble Supreme Court and High Court of Delhi having switched to physical mode of functioning, there being some control over the spread of Covid-19, this Tribunal has resolved in Full Tribunal meeting held on 18.05.2022 to revert to physical mode of functioning of APTEL from 01.07.2022.

This is for information of all concerned.

This issues with the approval of the Competent Authority.

Sd/
(REGISTRAR)
APTEL